

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

CP No.393/2016
OA No.2465/2016

New Delhi this the 8th day of March, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. P.K. Basu, Member (A)**

Ms. Neelam Sharma
W/o Ramesh Chandra
Designation T.G.T. Maths at
Jawahar Navodaya Vidyalaya
Dhoom Manik Pur, Gautam Budh Nagar,
Dadri, Uttar Pradesh
R/o 186/1, Jagrati Vihar, Meerut
Uttar Pradesh. ...Petitioner.

(By Advocate: None)

Versus

The Principal,
Shri G.S. Tomar,
Jawahar Navodaya Vidyalaya,
Dhoom Manik Pur, Gautam Budh Nagar,
Dadri, Uttar Pradesh-203207. ...Respondent.

(By Advocate: Shri S.Rajappa)

O R D E R (Oral)

Mr. V. Ajay Kumar, Member (J):

None appears for the petitioner.

2. Present Contempt Petition is filed alleging violation of the interim order dated 25.07.2016 in OA No.2465/2016 whereunder this Tribunal while issuing notice ordered that the relieving order dated 23.07.2016 will not be acted upon and the applicant was allowed to continue in her present place of posting.

(2)

3. Learned counsel for the respondents produced an order dated 15.09.2016 whereunder it is clearly stated that the applicant is retained at JNV, G.B. Nagar, Uttar Pradesh till the end of current academic session i.e. up to 31st March, 2017 in view of the education of her daughter who is studying in Class-XII. The OA was disposed of vide order dated 15.09.2016.

4. In the circumstances and in view of the compliance of the order of this Tribunal, the C.P. is closed. Notice is discharged.

(P.K. Basu)
Member (A)

(V. Ajay Kumar)
Member (J)

/kdr/